

**Central Administrative Tribunal
Principal Bench**

OA No.1736/2013

New Delhi, this the 14th day of March, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. All India Postal Employees Union,
Postmen & MSE/Group-D,
Central HQ, Kalibari Marg, New Delhi,
Represented by Secretary General: Sh. I.S. Dabas
2. National Union of Postal Employees,
Postmen & Group-D MTS Gr.C,
Central HQ, Civil Lines, Delhi-110054
Represented by Sh. T.N. Rahate, Genl. Secy.
3. All India Postal Employees Union,
GDS (NFPE), Represented by its Genl. Secy. Sh. P.P. Rao
Dada Ghosh Bhawan, New Patel Road,
New Delhi-110008.
4. V.K. Mathur, S/o Shri ChirANJI Lal,
Aged 51 years,
MTS, IPHO, New Delhi-110002.
5. Smt. Rajbala, W/o Shri I.S. Dabas,
Aged 56 years,
GDS, BPM, Ladpur, B.O.,
Delhi-110081.

...applicants

(None)

Versus

1. The Union of India,
Ministry of Communication & I.T.,
Represented by its Secretary & Director General,
Dept. of Posts, Dak Bhawan,
New Delhi-110016.
2. The Assistant Director General (Estt.I),
Office of Director General, Dept. of Posts,
Dak Bhawan,
New Delhi-110116.

3. The Chief Postmaster General, Delhi Circle,
Meghdoot Bhawan, Link Road,
New Delhi-110001.

...respondents

(By Advocate : Shri Yogesh Mahur for Shri Hanu Bhaskar)

ORDER (ORAL)

Mr. V.N. Gaur, Member (A) :-

On 18.02.2016 and 01.03.2016, it was submitted by the learned counsel for respondents that this matter is in all fours, of the order passed by the Ernakulam Bench of this Tribunal in OA Nos.1186/2012 and 203/2013. On both the occasions, learned counsel for applicant sought sometime to study the matter and to make his submissions. Today also, when the matter was called, there was no appearance on behalf of the applicant. It appears that the applicant is not willing to press the matter further. The OA is accordingly, dismissed in default. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(V.N. Gaur)
Member (A)

‘rk’